

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4096

ANSWERED ON:18.12.2012

DEVELOPMENT OF MARKET INFRASTRUCTURE

Mahato Shri Narahari; Roy Shri Nripendra Nath

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has received any proposals from various States for development of market infrastructure in the current financial year;
- (b) if so, the details of the projects submitted by the States during the last three years and the current year, State-wise;
- (c) the number of projects approved by the Union Government so far; and
- (d) the present status of the remaining proposals and the time by which sanction/ approval is likely to be accorded?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (d): Yes, Madam. Assistance for development of market infrastructure in States is provided under various Schemes of Central Government, i.e. (i) Rashtriya Krishi Vikas Yojana (RKVY), (ii) National Horticulture Mission (NHM), (iii) Horticulture Mission for North East and Himalayan States (HMNEH), and (iv) Development/Strengthening of Agricultural Marketing Infrastructure, Grading and Standardisation (AMIGS). Under RKVY, States are provided with flexibility and autonomy in the process of selection, approval and execution of scheme/projects, including marketing infrastructure projects.

Under NHM scheme, 145 proposals were received from State of Andhra Pradesh, Bihar, Chhattisgarh, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Punjab, Tamil Nadu and Uttar Pradesh during current and last three years, out of which 124 proposals were approved and 21 proposals were returned to State Governments for seeking clarifications with respect to provisions of operational guidelines.

Under HMNEH scheme, 161 proposals were received from the States of Assam, Manipur, Mizoram, Nagaland, Uttarakhand and Himachal Pradesh during current and last three years, out of which 68 proposals have been sanctioned and 93 have not been sanctioned.

Under AMIGS scheme, 98 project proposals were received during current and last three years from the States of Karnataka, Maharashtra, Gujarat and Nagaland. 21 projects have been approved, 15 projects of Maharashtra and Gujarat were referred to NABARD Consultancy Services (NABCONS) for seeking additional information and 62 projects were not approved. Sanction of the project depends on their merits and availability of resources.